

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

4. IA/121/2023 C.P. (IB)/610(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: IDBI BANK LIMITED

Vs.

M/s. ZICOM ELECTRONIC SECURITY SYSTEMS
LIMITED

SECTION: 7 of IBC 2016

ORDER

Adv. Dhiraj Mhetre i/b. Khaitan Legal Associates appearing for the Applicant is present through Virtual hearing. At the request of the Counsel for the Applicant, the matter is adjourned to **25.01.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)

/z/